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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.P. No. 13/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company: H.K Mariyappa  
V/s.  
Neesa Leisure Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHOK SACHDEVA	A.R.		
2.	Ravish Bhatt	Adv.	Res/Adv	

**ORDER**

Authorised Representative Mr. Ashok Sachdeva present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent.

Reply is filed.

List the matter on hearing on 25.07.2017 along with CP 11/2016

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 26th day of May, 2017.